

NATIONAL COMPANY LAW TRIBUNAL
SINGLE BENCH
CHENNAI

ATTENDANCE CUM ORDER SHEET OF THE HEARING OF CHENNAI BENCH, CHENNAI
NATIONAL COMPANY LAW TRIBUNAL, HELD ON 21/08/2017 AT 10.30 AM

PRESENT: SHRI K. ANANTHA PADMANABHA SWAMY, MEMBER-JUDICIAL

APPLICATION NUMBER :
PETITION NUMBER : TCP/386/ (IB)/2017
NAME OF THE PETITIONER(S) : GURMINDER SINGH
NAME OF THE RESPONDENT(S) : VCAN ACTIVE CARBON PVT LTD
UNDER SECTION : 433 (e)(f)

S.No.	NAME (IN CAPITAL)	DESIGNATION	SIGNATURE
REPRESENTATION BY WHOM			

1.	A.M. ILANGO	COUNSEL FOR PETITIONER	<i>[Signature]</i>
2.	P. MOHAN KUMAR	COUNSEL FOR RESPONDENT	<i>[Signature]</i>

ORDER

Counsel representing both the parties are present and stated that settlement talks between the parties are in progress. They sought time for reporting the final outcome of the talks. Time is extended at request. Put up on **06.09.2017** at **10.30 A.M.**

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(K. Anantha Padmanabha Swamy)
Member (Judicial)